

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2757

ANSWERED ON:09.12.2014

CONSTRUCTION WORK IN UNAUTHORISED COLONIES

Giluwa Shri Laxman

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a ban on the construction of new houses and construction work in unauthorised colonies and farm houses;
- (b) if so, the details thereof;
- (c) whether construction work has been carried out in unauthorised colonies and farm houses in connivance with Municipal Corporation of Delhi (MCD) and Delhi Police officers;
- (d) if so, the details thereof and the total number of such cases reported and the action taken against the erring officers separately during each of the last three years and the current year; and
- (e) the corrective steps taken to curb such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): Yes, Madam. No Building activities are allowed in unauthorised colonies. As regards Farm Houses, the word namely, Farm Houses has been substituted with Low Density Residential Plots (LDRP) w.e.f. 10.05.2013 vide Gazette Notification No.S.O.1199(E). Therefore, no new permission for consideration of farm houses was granted after 10.05.2013. Previously, in the areas, except Green Belt as defined under Master Plan for Delhi-2021, Farm Houses were discontinued w.e.f. 07.02.2007 and accordingly, in such areas, no new construction in Farm Houses was allowed. No construction work is carried out by the Central Public Works Department (CPWD) in unauthorized colonies and farm houses.

(c) & (d): Yes, Madam. The details of complaints received by Delhi Police alleging involvement of police officials in illegal constructions and encroachments and action taken against Delhi Police personnel during the last three years and the current year are as under:

Year	No. of complaints received	No. of complaints substantiated	Action taken against the Delhi Police personnel
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2011	1476	17	101
2012	805	11	63
2013	1021	17	96
2014	824	23	118
upto 30.11.14			

The Vigilance Department of North, South and East Delhi Municipal Corporations came into existence in September, 2012 consequent upon trifurcation of MCD. Thereafter, in South Delhi Municipal Corporation, 16 officials have been found guilty for unauthorized constructions and encroachments and proceeded departmentally in 09 RDA cases.

In North DMC, 34 officials have been found guilty for unauthorized constructions and encroachments and proceeded departmentally in 18 RDA cases.

In East DMC, 144 officials have been found guilty for unauthorised construction and encroachments and action was taken against them.

(e): As and when any illegal/unauthorised construction is noticed in the jurisdiction of Delhi Municipal Corporations (DMCs), the action against the same is taken by the Building Department of the respective zone as per the provisions of Delhi Municipal Corporation Act, 1957. Besides this, MCD has revamped the infrastructure for detection and control on unauthorized/illegal constructions in Delhi. In this regard, a number of measures have been taken which includes restructuring and strengthening of Central Control Room, Zonal Control Room and demolition squad etc. A Nodal Steering Committee has also been set up by the Hon'ble High Court of Delhi to

monitor the action against unauthorised/illegal constructions and encroachment on Government land in the NCT of Delhi. Following corrective steps are being taken by Delhi Police to curb unauthorised construction:

- (i) Briefing to Division/Beat level officers not to indulge in such activities;
- (ii) Wide publicity through media is being given for general public regarding the role of police being limited only to intimate the concerned agency in construction related matters.
- (iii) Helpline No. 1064/1800111064 (toll free) and Mobile No. 9810641064 have been started to lodge complaints against police personnel in this regard.
- (iv) Strict departmental action is taken against erring police officers who are found indulged in such malpractices.